

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

ORDER

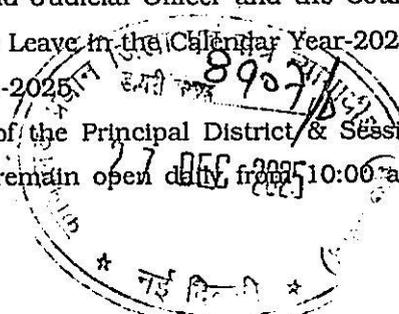
I, hereby authorize the following Judicial Officers during the Winter Vacation, 2025, w.e.f. 27.12.2025 to 31.12.2025 at North-East District, Karkardooma Courts, Delhi to look after the urgent work under the Delhi Rent Control Act, 1958 on the dates mentioned below against their name:-

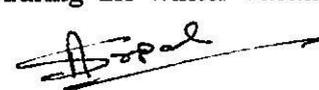
S.No.	Name of the Judicial Officer	Period of Detention	Court Room No.
1.	Ms. Tania Singh, SCJ-cum-RC.	30.12.2025 & 31.12.2025	204 (new building)
2.	Sh. Animesh Bhaskar Mani Tripathi, ACJ/ARC/CCJ	27.12.2025 & 29.12.2025	316 (old building)

The aforesaid Judicial Officer shall hold the Court in their respective court room during Winter Vacation-2025 and shall be assisted by her own court staff. The names and particulars of the staff detained by her for the said purpose, be sent to this office well in advance.

The aforesaid Judicial Officer and the Court Staff members detained shall be entitled to avail Compensatory Leave in the Calendar Year-2026 in lieu of the duty actually performed during the Winter Vacation-2025.

The Office of the Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi will remain open daily from 10:00 a.m. to 5:00 p.m. during the Winter Vacation, 2025.

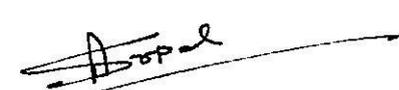



(ASHWANI KUMAR SARPAL)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 10529-10541 /Judl./N-E/KKD/Delhi/Win.Vac./2025
Copy forwarded for information and necessary action to :-

Dated : 26 DEC 2025

1. The Ld.Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
3. The Principal District & Sessions Judges of all the Court Complexes, Delhi/New Delhi.
4. All the Judicial Officers posted at North-East District, Karkardooma Courts, Delhi.
5. The Assistant Accounts Officer/DDO, Accounts Branch, North-East District, Karkardooma Courts, Delhi.
6. The Officer Incharge, Pool Car Section, Karkardooma Courts, Delhi
7. The Branch Incharge of all the Branches, North-East District, Karkardooma Courts, Delhi.
8. The Secretary, Shahdara Bar Association, Karkardooma, Delhi.
9. The Website Committee, Tis Hazari Courts and Karkardooma Courts, Delhi
10. R&I Branch, North-East District to upload the same on LAYERS.
11. Notice Board, through Care Taker, North-East District, Karkardooma Courts, Delhi.
12. Personal Office of the undersigned.


Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi